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MESSAGE FROM THE LOK SABHA

THE ADVOCATES (AMENDMENT) BILL, 1962

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:--

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha. I am directed to enclose herewith a copy of the Advocates (Amendment) Bill 1962, as passed by Lok Sabha at its sitting held on 28th March, 1962.

Lok Sabha

Sir, I lay a copy of the Bill on the Table.

THE VICE-CHAIRMAN (SHRI K. K. SHAH): The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at one minute past five of the clock till eleven of the clock on Thursday, the 29th March 1962.